

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**APPEAL NO. 211 OF 2016 &
IA NOS. 457, 458 & 521 OF 2016**

Dated: 05th May, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

In the matter of :

**H-Energy Pvt. Ltd.Appellant(s)
Vs.
Petroleum & Natural Gas Regulatory BoardRespondent(s)**

Counsel for the Appellant(s) : Mr. Ramji Srinivasan, Sr. Adv.
Mr. R. Sudhinder
Mr. Siladitya Chatterjee
Mr. Prerana Amitabh
Mr. Vivek Paul Oriel
Mr. Tushar Bhardwaj

Counsel for the Respondent(s) : Mr. Prashant Bezboruah
Mr. Sumit Kishore for R.1

Mr. Tushar Mehta, ASG with
Ms. Nikita Choukse,
Mrs. Rimali Batra &
Mr. Ankit Jain

ORDER

We have heard learned counsel for the parties.

List the matter on **19.05.2017 at 2.30 p.m.**

(B.N. Talukdar)
Technical Member (P&NG)
ts/pr

(Justice Ranjana P. Desai)
Chairperson